

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1990 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Naresh Jain Vs. JMC Metals Pvt. Ltd. & Anr.	Ami Jain
2.	I.A. No. 1985 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 765 of 2022	Sajidabanu Firoz Kaliwala Proprietor of M H Trading & Anr. Vs. Agarwal Mittal Concast Pvt. Ltd. & Ors.	Kunal Vaishnav
3.	I.A. No. 1989 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Vinit Kumar & Anr. Vs. Neon Vincom Pvt. Ltd. & Ors.	Kajal S Gupta

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